

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:36  
ANSWERED ON:23.11.2011  
INSTALLATION OF MOBILE TOWERS  
Dhanaplan Shri K. P.;Hussain Shri Syed Shahnawaz

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of the guidelines issued by the Government in regard to installation of towers on residential buildings for transmission of mobile signals;
- (b) the number of mobile towers installed on residential buildings in the country, State-wise including Delhi;
- (c) whether these towers have been installed in violation of the norms/ guidelines fixed by the Government;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the telecom operators for violation of set guidelines/norms alongwith the details of mobile towers shifted from residential areas, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT AND COMMUNICATION AND INFORMATION TECHNOLOGY(SHRI KAPIL SIBAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 36 FOR 23rd NOVEMBER, 2011 REGARDING "INSTALLATION OF MOBILE TOWERS"

(a) Madam, there is no separate guidelines for installation of towers on residential buildings. As per the existing policy for installation of towers, Wireless Planning & Coordination (WPC) wing of Department of Telecommunications (DoT) issues siting clearance for installation of mobile towers for each and every site from the point of view of interference with other wireless users, aviation hazards and obstruction to any other existing microwave links.

However, siting clearances of DoT are issued without prejudice to other applicable bylaws, rules and regulations of local bodies such as Municipal Corporation, Gram Panchayat etc. Accordingly, before installation of tower, the telecom service providers have to obtain necessary clearances from concerned local authorities/ State Government bodies also. Various local bodies/State Government have formulated their own policy regarding grant of such permissions for installation of mobile towers. However, grant of such permissions are not being conveyed by local bodies / authorities to DoT.

(b) The total number of mobile towers installed in the country as on date is 5,27,655. The details are given in Annexure. The number of mobile towers installed on residential buildings is not being maintained separately.

(c) to (e) Installation of tower without obtaining siting clearance from WPC has not come to the notice of DoT so far. Compliance to the guidelines/instructions issued by local authorities/ State Government for installation of tower is ensured by the concerned local authorities/ State Government. DoT is not keeping such records in this regard.